

(15)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4.9.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/839/ (IB)/2018  
NAME OF THE PETITIONER(S) : I VAX PAPER CHEMICALS LTD  
NAME OF THE RESPONDENT(S) : SREE SAKTHI PAPER MILL LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

AVINASH JA  
APA RASITHA

Counsel for  
petitioner



**ORDER**

Counsel for Petitioner present. There is no representation on behalf of Respondent.  
Matter is adjourned for the presence of Respondent. Put up on 10.09.2018 at  
10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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